

(b) what are the comparative figures of the educated unemployed between 1965 and 1970;

(c) whether Government have made any assessment of the reasons thereof; and

(d) if so, whether Government have any constructive plans for remedying this rising unemployment ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) to (c). Precise information is not available. The only information available relates to the number of educated work-seekers (matriculates and above) on the live register of Employment Exchanges which was 15.26 lakhs as on 31.12.1969 as against 8.42 lakhs on 31.12.1965.

(d) Various development programmes in the field of agriculture, industry, irrigation and power, transport and communication, and social services such as education, health and family planning and social welfare included in the Fourth Five Year Plan of West Bengal and the Centre are expected to provide increasing employment opportunities for unemployed persons (including the educated). For certain categories of highly educated persons like engineers and technicians etc., special measures for meeting the situation have already been initiated.

Distribution of surplus Land to Harijans and Scheduled Tribes

616. **SHRIMATI SHARDA MUKERJEE :**

SHRI NATHU RAM AHIRWAR :

Will the Minister of **FOOD AND AGRICULTURE** be pleased to state :

(a) whether the Union Government have enquired into the progress made by the States in the distribution of surplus land to Harijans and Scheduled Tribes; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Commis-

sioner for Scheduled Castes and Scheduled Tribes has been making enquiries into the progress made by the States in the distribution of land to members belonging to the Scheduled Castes and Scheduled Tribes. In the 18th Report submitted by the Commissioner on December 31, 1969, it has been mentioned that the Scheduled Castes were given 30.21 per cent and the Scheduled Tribes 12.86 per cent of the total land allotted. Separate break up was not available for surplus lands which became available on imposition of ceiling on land holdings.

Medical and Educational Facilities for Plantation Workers

617. **SHRI VISWANATHA MENON :**
SHRI GANESH GHOSH :
SHRI K. RAMANI
SHRI MUHAMMAD ISMAIL :
SHRI K. M. ABRAHAM :

Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether the Industrial Committee on Plantation which is meeting in Delhi shortly is likely to consider the problem of very poor medical and educational facilities now available for workers in plantations;

(b) if so, how far the provisions of the Plantation Labour Act are implemented in this regard; and

(c) what steps are proposed to be taken to see that plantation owners fully implement the provisions of the Act ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) The 13th Session of the Industrial Committee on Plantations, which was held in Delhi on the 10th July, 1970, considered *inter alia* the recommendations made by the National Commission on Labour about plantation workers including those relating to provision of medical facilities and educational facilities in plantations.

(b) This has been indicated by the Commission in para 11.11 of their report.

(c) The Plantations Labour Act is